

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 31**

**C.P.(CAA)/89(MB)2023 IN C.A.(CAA)/94(MB)2022**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 30.10.2023**

**NAME OF THE PARTIES:      SONALI ESTATES AND INVESTMENTS**  
**PRIVATE LIMITED**

Section 230-232 of the Companies Act, 2013

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**ORDER**

1. Ms. Tanaya Sethi, Advocate i/b Mr. Hemant Sethi & Co. appeared for the Petitioner.
2. List this matter on **21.11.2023** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna